

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, CAMP AT NAGPUR.

Transferred Application No. 202/87.

Shri S. D. Chalpe,
Supervisor, Office
of the District Manager Telephones,
Nagpur.

... Applicant

V/s.

1. The Union of India through the Director General, P&T Department, Dak-Thar Bhavan, New Delhi.
2. General Manager, Tele-Communications, Maharashtra Circle, Bombay.
3. The District Manager, Telephones, Nagpur and 39 others.

... Respondents.

Coram: Hon'ble Member(J), Shri M.B. Mujumdar,
Hon'ble Member(A), Shri M.Y. Priolkar.

ORAL JUDGMENT:

Opposite Shri M.B. Mujumdar, Member(J)

Dated: 15.3.1989

Neither the applicant nor his advocate is present. Mr. Ramesh Darda, learned advocate for the respondents is present. Mr. Darda has produced an application dated 13.3.1989 sent by the applicant stating that the purpose of the applicant has been served and hence he wants to withdraw the application (Tr. Application No. 202/87). Relying on that application we dispose of the application as withdrawn with no order as to costs.

Misc. Petition No. N-22/89 is disposed of.

by him

(M.Y. PRIOLKAR)
MEMBER(A)


(M.B. MUJUMDAR)
MEMBER(J).